

Central Administrative Tribunal  
Principal Bench  
New Delhi

OA No.1183 /2017

New Delhi this the 15<sup>th</sup> Day of February, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (Judicial)**  
**Hon'ble Ms. Nita Chowdhury Member (Administrative)**

1. Smt. Bimla Rani, Aged -59 Years  
W/o Sh. Subhash Chand,  
Working as Assistant in Ministry of Defence  
R/o 101-C, Aram Bagh, New Delhi.
2. Mir Singh, Aged -59 Years  
S/o Late Sh. Ramji Lal  
Working as Section Officer in Ministry of Defence  
R/o Ghisha Nagar, Near Shadhu Shah Nagar,  
Rewari (Haryana)
3. Smt. Tajender Kaur, Aged 58 Years  
W/o Late Gurcharan Singh,  
Working as Assistant in Ministry of Defence  
R/o VB-49, FF, Street No.2, Varinder Nagar,  
New Delhi -110058
4. Surender Kumar, Aged -59 Years  
S/o Late Sh. Sardar Singh  
Working as Assistant in Ministry of Defence  
R/o H. No. C-2/136, Lodhi Colony,  
New Delhi-110003.
5. Ram Saroop, Aged 55 ½ Years  
S/o Late Sh. Sopal  
Working as Assistant in Ministry of Defence  
R/o 108/7, Sector-1, Pushp Vihar  
New Delhi. - Applicants

(By Advocate: Mr. Yogesh Sharma)

**VERSUS**

1. Union of India through  
The Secretary,  
Ministry of Defence, Sena Bhawan  
New Delhi.
2. The Under Secretary to the Govt. of India  
Ministry of Defence, D (Est.1/Gp.II)  
Room No.320, B- Wing, Sena Bhawan  
New Delhi.

3. The Secretary,  
Ministry of Finance  
Department of Expenditure  
Govt. of India, North Block, New Delhi. - Respondents

(By Advocate Mr. R.K. Jain)

**O R D E R (ORAL)**  
**By Hon'ble Mr. Raj Vir Sharma, Member (J):-**

At the very outset, Mr. R.K. Jain, learned counsel for the respondents have submitted that respondents have granted relief to the applicants, however, learned counsel for the applicants submitted that arrears are yet to be paid by the respondents. The respondents are directed to pay the arrears, if any, to the applicants within two months as per the law.

The OA is, accordingly, disposed of.

**(Nita Chowdhury)**  
**Member(A)**

**(Raj Vir Sharma)**  
**Member (J)**

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